


Office of the District Judge, Purba Medinipur
(Vernacular Department)

NOTICE

It is hereby informed for all concerned that a Walk-in-Interview is going to be held on 17.03.2020 at 4.30 P.M. at Tamluk Court Complex, Purba Medinipur for making a panel of retired Govt. employees for re-employment on contract basis to the posts of 1 (one) Peshkar, 2 (two) Stenographer and 3 (three) Peon for the Additional District & Sessions Judge, Fast Track Courts of this Judgeship as per G.O. No.6716-J/JD/P/1B-126/2001 dated 14.09.2001. The willing retired Govt. employees (within 62 years of age) may report before the Office of the undersigned along with requisite documents, viz. age proof, P.P.O. & medical certificate of his/her fitness etc. on 17.03.2020 at 1.00 P.M.

In this context, this for general information to all that in view of the Judicial Department's Notification No. 2651(5) dated 25.04.2012, the retired Govt. employees be selected shall not be retained on re-employment beyond the age of 62 years.

Inform all concerned.

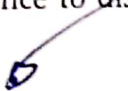

District Judge,
Purba Medinipur.
24.02.2020.

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Memo No. 1137(3)/XIV-1 dated 24.02.2020.

Copy forwarded to the Judge-in-Charge of Nezarath Department, Civil Courts, Tamluk / Contai / Haldia, for information with a request to direct his office to display the Notice in the Office Notice Board.


District Judge,
Purba Medinipur.
24.02.2020.

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